

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/5695/2020



This the 13th day of May, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Halima Begum, age 33 yrs, W/o Farooq Ahmad Malla, R/o Doom Mohalla
Puhrupath Handwara.

.....Applicant

(Advocate:- Mr. I. Sofi-Not Present)

Versus

1. State of J&K through Commissioner/Secretary to Govt. Social Welfare Department, Civil Secretariat, Srinagar.

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

T.A. No 62/5695/2020 arises out of SWP No. 1052 of 2010 and pertains to Anganwadi Worker. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Kashmir.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Manish/Shashi/Arun